

[English]

Concept of Governance by Consensus

6049. COL. SONA RAM CHOUDHARY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government have been drawn to the News-item captioned "Home Secretary's missive creates a flutter" appearing in 'The Hindustan Times' dated May 24, 1998;

(b) if so, the facts thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Yes, Sir.

A demi-official letter from the Union Home Secretary addressed to all Secretaries in the Ministries/Departments of the Government of India and Chief Secretaries of the State Governments/ Union Territory Administrations was sent on the 12th May, 1998 inviting their attention to Item 35 of the National Agenda for Governance relating to 'A New Norm for Governance by Consensus' and making certain suggestions in this regard. The insinuation in the news report in regard to the intent of the letter is unfounded and incorrect.

[Translation]

Corrupt Practices for Posting in Police Stations

6050. SHRI SURENDRA PRASAD YADAV (Jahanabad) : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether corrupt practices are adopted in Delhi Police while making postings in Police Stations and various districts;

(b) if so, the details thereof;

(c) whether higher Police officials are involved in such activities;

(d) if so, the details thereof;

(e) whether the Union Government propose to conduct an inquiry in this regard; and

(f) if so, the reaction of the Union Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

(e) No, Sir.

(f) Does not arise.

[English]

Family Pension

6051. SHRI AJOY MUKHOPADHYAY : Will the Minister of LABOUR be pleased to state :

(a) whether the Standing Labour Committee has recommended enhancement of rate of interest on the corpus of family pension accumulated corpus;

(b) if so, the details of the recommendations; and

(c) the steps taken by the Government on these recommendations?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) Yes, Sir.

(b) and (c) The Standing Labour Committee (SLC) of the Indian Labour Conference had recommended that the Pension Fund and the Employees Deposit-Linked Insurance Fund deposited in the Public Account should receive interest of not less than 12.5 percent as compared to the present return of 8.5 percent. The matter has been considered in consultation with the Ministry of Finance. However, it has not been found possible to accept the proposal.

[Translation]

Teaching the Official Language

6052. SHRI HARIKEWAL PRASAD : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the measure taken by the Union Government for teaching the official language in non-Hindi speaking States; and

(b) the steps taken by the Government for the advancement/development of the scheduled language?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) The Official Language Department of the Ministry of Home Affairs is running a Hindi Teaching Scheme to teach Hindi to the employees of Central Govt. Under this scheme, this department is conducting training in several places in non-Hindi speaking States. Hindi teaching work is going on in 5 sub-institutions in Mumbai, Calcutta, Bangalore, Chennai and Hyderabad. Similarly, Hindi typing and shorthand training is also being imparted. For this Correspondence Courses are also conducted.

The Official Language Department has also prepared a scheme to provide grant-in-aid to the